

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 21-12-2020 TO 01-01-2021**

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
1	ST/55146/2013	51635/2020	18/12/2020	21/12/2020
2	ST/51772/2014	51639/2020	29/12/2020	1/1/2021
3	C/50865/2020	51640/2020	29/12/2020	1/1/2021
4	C/50863/2020	51641/2020	29/12/2020	1/1/2021
5	C/52251- 52254,52277/2019	51642-51646/2020	29/12/2020	1/1/2021
6	ST/52321/2016	51648/2020	29/12/2020	1/1/2021

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.  
 Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

  
 7.1.21  
**ASSTT. REGISTRAR**